

OFFICE OF THE DISTRICT JUDGE, MIRZAPUR.

Order

The Chief Medical Officer, Mirzapur vide letter no. Camp-29 dated 05.04.2021 has advised to close the court premises for sanitization purpose for 48 hours/2 days to prevent the spread of Covid-19 consequent upon the report of 10 officers/officials testing positive for Covid-19.

In view of the above advise District Court, Mirzapur shall remain closed for 48 hours/2 days i.e. on 06.04.2021 & 07.04.2021. Meanwhile intense and regular sanitization be undertaken of the court premises. Letter be written to District Magistrate, Mirzapur/Chief Medical Officer, Mirzapur and Executive Officer, Municipal Council, Mirzapur for above purpose. O/c Nazarat is directed to take personal interest in the sanitization work and to furnish his report.

The general date for the cases fixed on 06.04.2021 & 07.04.2021 will be 19.04.2021 & 20.04.2021 respectively. However, it shall be open for concerned Presiding Officers to fix any other date for any particular case if situation so warrants.

The urgent matters fixed for 06.04.2021 and 07.04.2021 shall be taken up on 08.04.2021.

In view of letter no. प्र०चि०अ०/Covid-19/2021-22/01, dated 05.04.2021 of In-charge Medical Officer, P.H.C., Chunar and letter dated 05.04.2021 of Munsarim, Civil Judge (Jr. Div.), Chunar, the above directions shall also be applicable for outlying court, Chunar, Mirzapur.

Information be sent to the concerned Bar Associations.

Copy of this order be affixed on the notice board of judgeship and shall also be published on the official website of the judgeship.

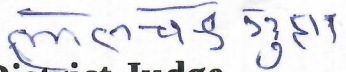
Information be sent to Hon'ble High Court, forthwith.

Copy be sent to the Secretary, D.L.S.A. Mirzapur for wide circulation through news papers.

Remand work shall be performed as per the practice observed for holidays.

Inform all concerned.

Dt. 05.04.2021


District Judge,
Mirzapur. 05.04.21

S-4-2)